NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/8/2017

NAME OF THE PETITIONER(S)

: K.K. JAGADISH

NAME OF THE RESPONDENT(S)

Name (in Capital)

: M/s CADS SOFTWARE INDIA PVT LTD & 7 others

Represented by

UNDER SECTION

: 241/242

5.110.	mame (in Capital)		515Hata1 t
(RESPONDENTS	MR. RAMACCRISANAN VERARACI HAVAN Sk. ADVOCAZZ VV. SIVACEUNIAR	J. Hasson
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2. Representing to A.M. SRIDHARN

COUNSEL FOR PETITIONER W 23/41/17

Signature

ORDER

Representative for the senior counsel for petitioner present and prayed for time to make submissions stating that the counsel on record could not attend before the Tribunal as he is held up at Bangalore. Counsel for the respondents present and reported their readiness for making submissions. Time is enlarged at request of counsel for petitioner. Put up on 07.12.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

-sel -

bc